

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6035**

**TO BE ANSWERED ON THE 11<sup>th</sup> APRIL, 2017 / CHAITRA 21, 1939 (SAKA)**

**EXPENDITURE ON DEPLOYMENT OF CAPF**

**6035.       SHRIMATI RITA TARAI:  
              SHRI M. MURALI MOHAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether certain State Governments have requested the Union Government to waive off the charges towards deployment of Central Armed Police Forces (CAPF) in their respective States;**

**(b) if so, the details thereof and the action taken by the Union Government in this regard, State-wise;**

**(c) whether the Union Government has taken a decision on the request of the State Government of Andhra Pradesh for waiving of an amount of Rs. 1242.39 crore towards deployment charges of CAPF; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (b) : Requests have been received in Ministry of Home Affairs from the State Governments of Andhra Pradesh, Chhattisgarh, Madhya Pradesh, Odisha, Punjab, Telangana, Uttarakhand and West Bengal for waiving off cost of deployment charges towards deployment of CAPFs in their States. As per the extant policy of Government of India, the States are required to bear the cost**

**of deployment of Central Armed Police Forces in their states at the prescribed rates. The requests have been examined but not agreed to in view of the extant policy of the Government of India.**

**(c) to (d) : Two requests were received from the State Government of Andhra Pradesh vide letters dated 28.5.2014 and 24.6.2016 for waiving off of Rs.1003.61 crore and 50.76 crore respectively which have not been agreed to in view of the extant policy of the Government of India.**

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